

ITEM NO.25

COURT NO.5

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 283/2011

PARMINDER KAUR @ P.P.KAUR @ SONI

Appellant(s)

VERSUS

THE STATE OF PUNJAB

Respondent(s)

Date : 05-03-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBER]

For Appellant(s)

Mr. Balbir Singh Gupta, AOR
Mr. Dushyant Parashar, AOR

For Respondent(s)

Ms. Jaspreet Gogia, AOR
Ms. Mandakini Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Office Report dated 23.02.2018 indicates that Mr. Dushyant Parashar, Advocate, appointed by the Supreme Court Legal Services Committee on behalf of the appellant has filed Memo of appearance on 03.02.2018.

Registry is directed to proceed further.

(R. NATARAJAN)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
COURT MASTER